GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:6405 ANSWERED ON:06.05.2013 PLACEMENT AGENCIES Khaire Shri Chandrakant Bhaurao;Vijayan Shri A.K.S.;Yadav Shri M. Anjan Kumar

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the number of registered and unregistered placement agencies functioning in the country, separately, State-wise;

(b) whether cases of hoards of young men and women which also includes minors are being brought from comparatively poorer States to upwardly urban areras by these illegal placement agencies same to the notice of the Government;

(c) if so, the reaction of the Government in this regard along with the steps taken to take cognizance of such matters and to prevent them;

(d) whether the Government has constituted a Tripartite Committee to examine the issue pertaining to placement agencies; and

(e) if so, the details thereof along with the action taken by the Government in this regard?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a) Data regarding private placement agencies is not maintained centrally. However, State Governments have been requested to take necessary steps for registration of private placement agencies.

(b) Reports in some sections of media have come to the notice of the Government.

(c) Illegitimate activities of such agencies, if any, can be dealt with by the concerned State Governments under various provisions of Indian Penal Code and other relevant laws.

(d) Yes, Madam.

(e) Government has constituted a Tripartite Committee on 31.10.2011 to examine the issue pertaining to private placement agencies & publication of eye catching/ misleading advertisements for various kinds of job opportunities, A meeting of the said Committee was held on 11.11.2011 at New Delhi. On the basis of deliberations made in the said meeting, possibilities were explored to hire an organization for doing necessary survey/ preparing draft legislation/ suggesting amendments in the existing Acts, etc. Ministry is being assisted by International Labour Organization in this regard.